

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 284
CP-56/2021

IN THE MATTER OF:

Sh. Nisarg Harshad Vaghela & Anr. ... Applicant/Petitioner

Versus

M/s. NIHO Construction Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Vaibhav Dang, Advocate for the Applicant

ORDER

Renotify on 9th September 2021.



**(T.S.Singh)
Court Officer**